

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No. 203- IA/1115(AHM) 2023  
ITEM No. 204- IA/933(AHM) 2022 in  
IA 690 of 2020  
ITEM No. 205- IA/417(AHM) 2023 in  
IA 690 of 2020  
ITEM No. 206- IA/848(AHM) 2023 in  
IA 690 of 2020  
ITEM No. 207- IA/932(AHM) 2023  
ITEM No. 208- IA/1252(AHM) 2023  
ITEM No. 209- IA/250(AHM) 2024 in  
IA/932(AHM) 2023  
ITEM No. 210- IA/393(AHM) 2024  
ITEM No. 211- IA/748(AHM) 2024 in  
Invt. A. 250 of 2024 in  
IA 848 & 932 of 2023  
In  
CP(IB) 38 of 2019

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Fedbank Financial Services Ltd  
V/s  
NRS Projects Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 15/07/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Nipun Singhvi, Advocate a/w.  
: Mr. Vishal Dave, Advocate in (IA/848/2023,  
: IA/1252/2023 and IA/393/2024)  
: Mr. Atul Sharma, Advocate a/w.  
: Mr. Sumit Parikh, Advocate in (IA/1115(AHM) 2023)  
(Union Bank of India)  
: Ms. Jaimin Dave, Advocate for  
: Mr. Hirva Dave in (IA/932/2023)

For the Chairman of the  
Monitoring Committee : Mr. Ravi Kapoor, in (IA/1115(AHM) 2023) &  
(IA/393(AHM) 2024)  
: Mr. Nipun Singhvi, Advocate a/w.  
: Ms. Pragati Tiwari, Advocate &  
: Mr. Vishal Dave, Advocate

For the Respondent : Mr. Jaimin Dave, Advocate a/w.

For the SRA

- : Ms. Hirva Dave, Advocate for R-1  
In (IA/933(AHM) 2022)
- : Mr. Nipun Singhvi, Advocate a/w.
- : Mr. Vishal Dave, Advocate in (IA/250/2024)
- : Mr. Tirth Nayak, Advocate for R-5
- : Mr. Salil Thakore, Advocate a/w.
- : Mr. Harsh Khatri, Advocate in (IA/1115/2023,  
: IA/848/2023, IA/932/2023 & IA/250/2024)

**ORDER**  
**(Hybrid Mode)**

Learned Counsel, Mr. Nipun Singhvi, appears on behalf of the Chairman of the Monitoring Committee and states that voting has been concluded on Friday, i.e., on 12.07.2024, and he is in the process of filing the minutes of the meeting and voting result by way of an affidavit.

In view of the above, Learned Counsel, Mr. Nipun Singhvi, seeks and is granted three days to file the same, and bring the same on record with this Tribunal.

Re-list all the matters for hearing on 21.08.2024.

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**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

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**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**